ITEM NO.32 REGISTRAR COURT. 1 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

Criminal Appeal No(s). 974/2022

SACHIN **Appellant(s)**

VERSUS

THE STATE OF UTTAR PRADESH **Respondent(s)**

IA No. 77311/2022 - EXEMPTION FROM FILING O.T.)

Date : 10-04-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Akshay Saxena, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Await original records from the High Court and Trial Court.

D.O. letter be issued.

List again on 16.5.2023.

Signature Not Verified
Digitally signed by PRIYANKA KALIK
Date: 2023.04.12 14:43:37 IST
Reason:

PUNEET SEHGAL
Registrar